NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 01/73/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Smt. Saroj Devi Sharma V/s. M/s Premia Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Brijesh Panchal, Advocate for Petitioner

Order

Order is not ready. To come up on 18th December, 2017 for pronouncement.

(Ina Malhotra) Member (J)

Sd1-